

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

(19)

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM**

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/398/ (IB)/2017

NAME OF THE PETITIONER(S) : SRI GUNAMALAI VILAS POWER TIN FACTORY

NAME OF THE RESPONDENT(S) : S & S INDUSTRIES & ENTERPRISES LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for Petitioner present and stated that he sent notice to the Respondent but the same was not delivered. While hearing submission, it is stated that the Petitioner has not filed an affidavit, bank statement u/s 9(3)(b) and (c) of I&B Code, 2016. Therefore, in view of notification of MCA dated 29.06.2017, the matter stands **abated**.

ghk

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)